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CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH

O.A.No.589/91

Hon'ble Shri A.V.Haridasan, Vice-Chairman(J)
Hon'ble Shri R.K.Ahooja, Member(A)

New Delhi, this 25th day of April, 1996

Mrs. Renu Vasudeva
w/o Shri S.K.Vasudeva
Asstt. Superintendent
Northern Railway
Baroda House
New Delhi.
r/o Qr. No.128/7
DCM Railway Colony
Delhi - 7.

... Applicant

(By Shri P.L.Mimroth & Shri B.B.Raval, Advocates)

Versus

1. Union of India through
its Chairman
Railway Board
Ministry of Railways
Rail Bhawan
New Delhi.

2. General Manager
Northern Railways
Baroda House
New Delhi.

3. Shri Ranjeet Singh Verma
Asstt. Superintendent P Branch
Northern Railway
Baroda House
New Delhi.

... Respondents

O R D E R

Hon'ble Shri R.K.Ahooja, Member(A)

The proceedings in respect of this application were kept in abeyance pending the decision of the Hon'ble Supreme Court in J.C.Malik case.

2. The issues raised in this application have already received a ruling from the Hon'ble Supreme Court in cases of Union of India & Others Versus Virpal Singh Chauhan & Others (JT 1995(7) SC 231), R.K.Sabharwal & Others Versus State of

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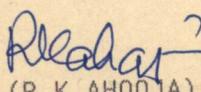
Punjab & Others (1995(2) SCC 745) and J.C.Malik & Others Vs.
Union of India & Others (1978(1) SLR 844 Allahabad High
Court).

3. We have heard the learned counsel on both sides who agree that the matter can now be disposed of with a direction to the respondents to take further action in the light of the Supreme Court decisions in the aforesaid cases.

4. We accordingly dispose of this application with a direction to the respondents to take a decision in the light of the rulings given by the Supreme Court in the above mentioned cases.

5. The parties will bear their own costs.

Similar decision is also taken in OA No.2899/92, 290/90, 906/91, 860/91, 2651/90, 857/91, 834/91, 1943/89, 413/90, 318/90, 1898/91, 1946/89, 2296/90, 1197/92, 988/91, 583/93, 1340/90, 2632/92, 986/91, 28/92, 1937/90, 2023/90, 2236/91, 987/91, 1868/90, 132/92, 2024/90, 1495/94, 731/92, 705/92, 103/91, 130/92, 1657/90, 2277/91, 1675/94, 1438/89, 2401/90, 2105/90, 848/89, 92/91, 936/90, 1738/90, 1393/91, 476/90, 2681/90, 1168/90 and 668/91.


(R.K.AHOOJA)
MEMBER(A)


(A.V.HARIDASAN)
VICE-CHAIRMAN(J)

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